

Discovery of new sources of oil and gas

1121. SHRI J. K. JAIN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state;

(a) whether any new sources of oil and gas have been found in the country during the last six months;

(b) if so, what are the details in this regard;

(c) whether the Oil and Natural Gas Commission has sought any fresh foreign collaboration for oil and gas exploration work; and

(d) if so, what are the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (d) The requisite information is being collected and will be laid on the Table of the House.

Fixing of Rate of Advertisement Charges

1122. SHRI AKSHAY PANDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the principle and procedure adopted by the DAVP for fixing the rates of advertisement charges for different newspapers in different States;

(b) whether any panel has been set up to remove the grievances of the aggrieved papers in so far as the rate of advertisement charges is concerned;

(c) whether the Managing Editor of the News of the World and English daily of Orissa has submitted a representation for revision of rate of advertisement charge;

(d) if the answer to part (c) above be in the affirmative, by when the final decision is likely to be taken on this representation; and

(e) whether Central Government are contemplating to allow special rate of advertisement charge to papers in small cities of backward and poor States like Orissa. Do improve the standard of papers and as such can News of the World which is the only English Daily in Orissa claim such a treatment at present.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUDBEN M. JOSHI): (a) The Rate Structure for Government advertisements has evolved, based on the recommendations of a committee which examined in depth the newspaper economics including the cost of newsprint, other inputs, production costs and a reasonable margin of profit. The Rate Structure is uniform for all newspapers irrespective of the place of publication.

(b) No, Sir.

(c) Yes, Sir.

(d) The representation was considered and the publisher informed that the rates higher than those entitled under the rate structure cannot be offered to any paper.

(e) No, Sir.

Manufacture Of Vitamin 'A' by M/s. Glaxo Laboratories

1123. SHRI J. K. JAIN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state;

(a) whether it is a fact that M/s. Glaxo Laboratories are licensed to produce Vitamin 'A' from Lemon Grass Oil;

(b) whether it is also a fact that this company having failed to indigenously manufacture Vitamin 'A' has been indulging in heavy imports of the same alongwith Betanion and some penultimate for the production of Betamethazone;

(c) if so, what quantity thereof has been imported and the price at which such imports have been effected;